

PUBLIC NOTICE

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Sub : Staff Paper on Extended Market Session on Power Exchanges

Section 66 of the Electricity Act, 2003 mandates that the Appropriate Commission shall endeavour to promote the development of a market (including trading) in power. This has also been emphasized in the National Electricity Policy issued by Ministry of Power in February 2005.

2. As a step towards promotion of development of power market, a staff paper on "Extended Market Session on Power Exchanges" has been prepared and posted on the website www.cercind.gov.in.

3. It is clarified that the discussion in the staff paper does not necessarily reflect the views of the Commission. However, based on the feedback received, the Commission will take a view on the various suggestions made in the staff paper.

4. The views and suggestions of the stakeholders and other interested persons are invited on the staff paper, so as to reach the office of the Commission by 31.07.2014.

Sd/-
(Shubha Sarma)
Secretary